

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No. 153/2023/EZ

Kabiraj Mahapatra-----Applicants(s)

Versus

The Union of India & Ors. ----- Respondent(s)

Affidavit on Behalf of the Opposite Party/Respondent No. 07 State
Environment Impact Assessment Authority (SEIAA), Odisha

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Place: Bhubaneswar
Date: 23/07/2024

Shri Apurba Ghosh
Advocate for Respondent No.07
(SEIAA), Odisha
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Environment Impact Assessment Authority (SEIAA), Odisha

1. Dr. Kailasam Murugesen, IFS, son of late Paramasivam Kailasam aged 54 years, at present working as Member Secretary, State Environment Impact Assessment Authority, Odisha, do hereby solemnly affirm and state as follows.
2. That I am the deponent in this affidavit and I have been duly authorized to swear this affidavit on behalf of the Opp. Party No.07 before this Hon'ble National Green Tribunal.
3. That, I have gone through the original application order dated. 17.10.2023, 22.04.2024 and understood the contents thereof. I am well acquainted with the facts of the case and the relevant official records. Any contention, allegation or averment not dealt with in the present affidavit shall be construed as denied.
4. That, in reply to the averments made in the Para-08 of the order dated 22.04.2024 of Hon'ble NGT, related to direction to SEIAA, Odisha, the deponent humbly submits that Environmental

MEMBER SECRETARY
State E.I.A Authority
Orissa, Bhubaneswar



Clearance was granted by SEIAA, Odisha vide EC Identification No. EC22B001OR155306 dtd. 18.07.2022 for Siripur Sand Quarry in favour of Tahasildar, Chikiti and subsequently, EC was transferred in favour of Sri Krupasindhu Muduli on dtd. 09.11.2022. The Environmental Clearance was granted by SEIAA, Odisha vide EC Identification No. EC22B001OR124364 dtd. 30.07.2022 for Sundarada Birachaitanyapur Sand Quarry in favour of Tahasildar, Chikiti and subsequently, EC was transferred in favour of Sri Santosh Kumar Behera on dtd. 19.08.2022. However, during site visit on 31.11.2023 it was observed that sand is not extracted from the Sundarada Birachaitanyapur Sand Quarry area for which EC was granted but sand has been extracted from nearby area. EC granted by SEIAA, Odisha for Sundarada Birachaitanyapur Sand Quarry with 7000 cum of sand in 1st year subject to condition that the PP shall submit replenished study report of sand by November, 2023 but no EC compliance or replenishment study report received at SEIAA, Odisha.

5. That, in reply to the averments made in the Para-09 of the order dated 22.04.2024 of Hon'ble NGT, related to direction to SEIAA, Odisha, the deponent humbly submits that no EC is granted in favour of DD Builder and ARSS Infra for extraction of sand from any source of Chikiti Tahasil in Ganjam District.

6. That the facts stated above in this counter affidavit are true to the best of my knowledge and belief which are based on official records that I believe to be true.

7. That the deponent reserves the right to file further affidavit as and when necessary.

MEMBER SECRETARY
State E.I.A Authority
Orissa, Bhubaneswar



Identified by

Advocate [Signature] 23.07.2024

[Signature]
Deponent
MEMBER SECRETARY
State E.I.A Authority
Orissa, Bhubaneswar

VERIFICATION

Verified at Bhubaneswar on this day of 23.07.2024
that the contents of the above affidavits are true and correct on
the basis of the records maintained by the respondent in the daily
course of its business, no part of it is false and nothing has been
concealed therefore.

Place: Bhubaneswar

Date: 23.07.2024

SWORN BEFORE ME

[Signature]
Deponent
MEMBER SECRETARY
State E.I.A Authority
Orissa, Bhubaneswar

[Signature] 23.07.2024

[Signature] 23.07.2024

NOTARY
GOVERNMENT OF ODISHA
D.S. SAMANTARAY
REGD. NO. 88/2012
DIST. KHURDA
BBSR, ODISHA
MOB-9439143015

DUSASAN SAMANTARAY
NOTARY, GOVT. OF ODISHA
BHUBANESWAR, ODISHA
REGD. NO. 88/2012
MOB-9439143015

[Signature] 23.07.2024

